

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Civil Contempt Petition No.203/00073/2018

(in OA 203/00846/2018)

Bilaspur, this Tuesday, the 04th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Virendra Kumar Goswami, S/o Shri Vishwanath Goswami, aged about 45 years, working as CCI/SECR, R/o F/41, Alka Avenue Colony, Bilaspur Chhattisgarh 495004, Mobile No.07415890425

-Applicant

(By Advocate – Shri A.V. Shridhar)

V e r s u s

1. S.S. Soin, General Manager, South East Central Railway, Bilaspur, Chhattisgarh 495004.
2. Sukhbir Singh, Chief Personnel Officer, South East Central Railway, Bilaspur, Chhattisgarh 495004.
3. R. Raja Gopal, Divisional Railway Manager, South East Central Railway, Bilaspur (C.g.) 495004.
4. Rashmi Gautam – The then Sr Divisional Commercial Manager, Sr Divisional Commercial Manager (Co-ordination), South East Central Railway, Bilaspur (C.G.) 495004.

-Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the petitioner seeks to withdraw this Contempt Petition.

Accordingly, CCP is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member